

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 11/113/NCLT/AHM/2016 (New)
C.P. No. 2/113/CLB/MB/2011 (Old)

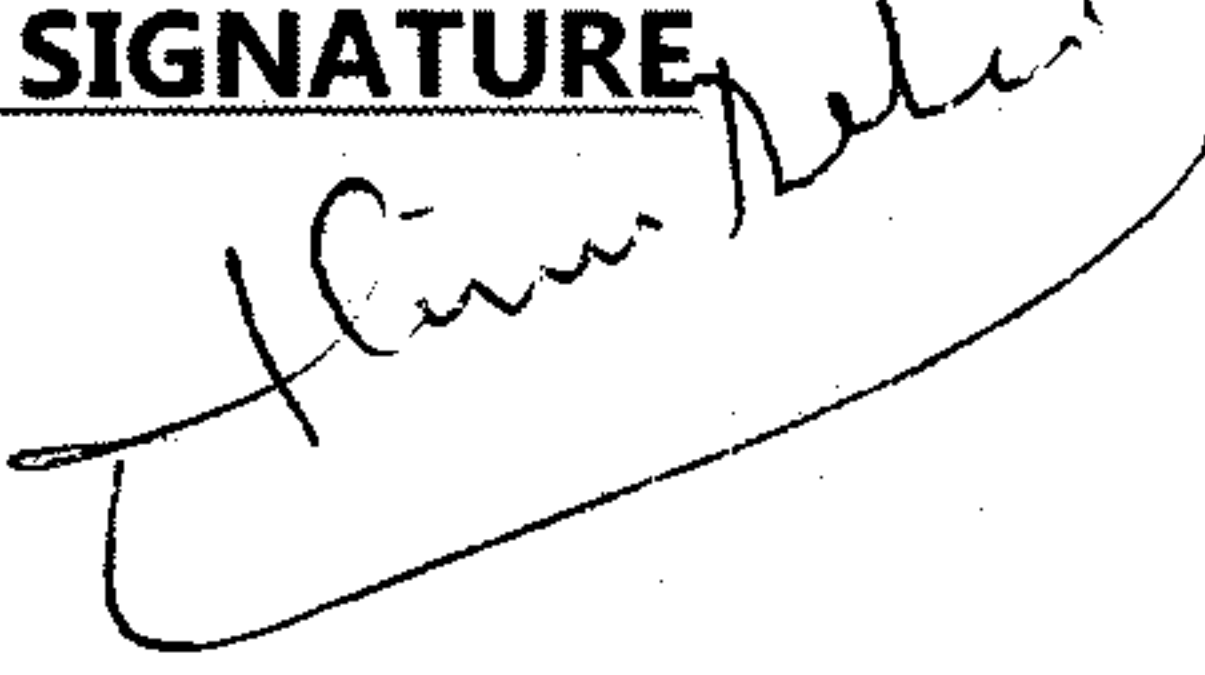
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Reachwell KSM Properties Pvt. Ltd
V/s.
Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act: Section 113 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Reachwell Adv. Hina A. Desai	Advocate		
2.				

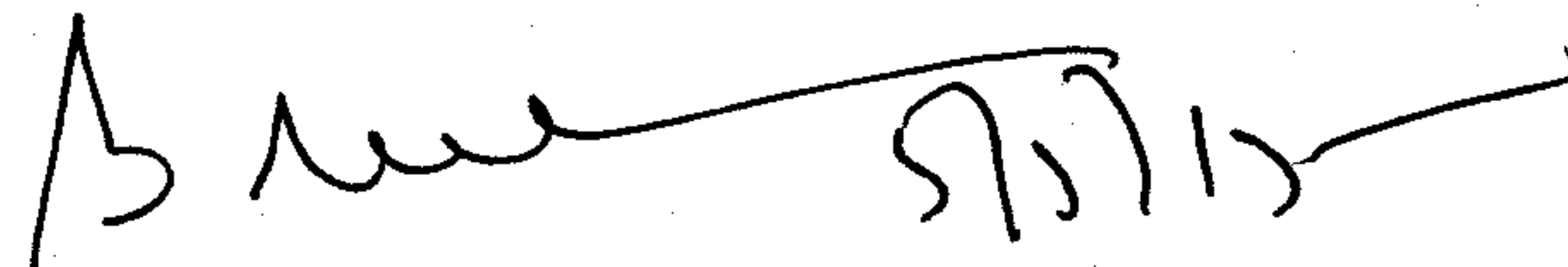
ORDER

Learned Advocate Ms. Hina A. Desai present for Petitioner.

Counsel of Petitioner sent a Letter for Adjournment.

Counsel for petitioner informed that CA 168/2013 is pending in the High Court of Gujarat

List the Matter on 01.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of May, 2017.